NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 136/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

Name of the Company:

Reena Fashion Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

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<u>ORDER</u>

Learned PCS Mr. S. Swaminathan present for Applicant.

Learned PCS Mr. S. Swaminathan filed Memorandum of Appearance for Applicant.

Heard arguments of learned PCS for Applicant.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of November, 2017.